

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **02.04.2026** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

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**10:25 AM**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Delivery of Judgment

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants         | Counsel for Respondents                       |
|-------|---|--|--------------------------------|---|
| 1.    | Comp App (AT) (CH)<br>(Ins) No. 383/2022<br>For Stay<br>IA No. 909/2022<br>To Adv. Hg.<br>IA No. 715/2024 | T Venkatram Reddy<br>Vs<br>L&T Finance Ltd & Anr   | Ms. Krutika Raghavan           | Mr. Shabbeer Ahmed R1<br>Mr. Philip Mathew R2 |
| 2.    | Comp App (AT) (CH) No.<br>20/2025<br>For Direction<br>IA No. 259/2025                                     | Dr. M.A.M.<br>Ramaswamy Chettiar of<br>Chettinad Charitable<br>Trust<br>Vs<br>Chettinad Coal<br>Washeries Pvt. Ltd &<br>Anr. | Ms. S Indumathi Ravi           |   |
| 3.    | Comp App (AT) (CH)<br>(Ins) No. 337/2025<br><b>(With defects)</b>   | Samunnati Agri Value<br>Chain Solutions Pvt Ltd<br>Vs<br>Nekkanti Sea Foods Ltd  | Mr. Raja Shekar Rao<br>Salvaji |   |
| 4.    | Comp App (AT) (CH)<br>(Ins) No. 418/2025<br>For Additional Docs<br>IA No. 1198/2025                       | MS Biotech Pvt Ltd<br>Vs<br>Dr. Kondapalli Venkat<br>Srinivas, Liquidator of<br>Veda Biofuel Ltd                             | Mr. TK Bhaskar                 |   |
| 5.    | Comp App (AT) (CH)<br>(Ins) No. 644/2025  | S Dhanapal<br>Liquidator of<br>Servalakshmi Paper Ltd<br>(In Liquidation)<br>Vs<br>Income Tax Officer &<br>Anr.              | Mr. S Satish                   |   |

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson,  
Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants      | Counsel for Respondents |
|-------|---|--|-----------------------------|-------------------------|
| 1.    | Comp App (AT) (CH) (Ins) No. 180/2026<br>For Exemption<br>IA No. 530/2026<br>For Condone Delay<br>IA No. 531/2026 | Raychem RPG Pvt Ltd<br>Vs<br>Soura Natural Energy Solutions India Pvt Ltd  | Mr. Hormuz Mehta            |                         |
| 2.    | Comp App (AT) (CH) (Ins) No. 181/2026<br>For Stay<br>IA No. 534/2026  | Suryastone Ventures Pvt Ltd (Formerly known as Suryachakra Industries Pvt Ltd)<br>Vs<br>State Bank of India & 5 Ors. | Mr. Raja Shekar Rao Salvaji |                         |
| 3.    | Comp App (AT) (CH) No. 40/2026<br>For Exemption<br>IA No. 548/2026<br>For Stay<br>IA No. 549/2026                 | Dr. Krishnarjun Peethambaram & Anr.<br>Vs<br>Harishankar Peethambaram & Anr.   | Mr. Gautam S Raman          |                         |

For Orders

| S.No. | Case No.   | Name of the Parties   | Counsel for Appellants                     | Counsel for Respondents  |
|-------|--|---|--|--|
| 4.    | Comp App (AT) (CH) (Ins) No. 383/2024  | Bank of Baroda Zonal Stressed Asset Recovery Branch<br>Vs<br>Virginia Developers Pvt Ltd              | Mr. P Elayarajkumar<br>Mr. R Imayavaramban |  |
| 5.    | Comp App (AT) (CH) No. 27/2025<br>For Stay<br>IA No. 438 & 502/2025<br>For Additional Docs.<br>IA No. 439/2025 | Deccan Advanced Sciences Pvt Ltd<br>Vs<br>Escientia Advanced Sciences Pvt Ltd & 10 Ors<br><b>WITH</b> | Mr. VV Sivakumar                           | Mr. Edward James R2- R4<br>Mr. Pranav Gopalakrishnan R5<br>Mr. Ramasubramaniam Raja - R6 R7 R8<br>Mr. VV Sivakumar R9- R11 |
| 6.    | Comp App (AT) (CH) No. 69/2025<br>For Stay<br>IA No. 705/2025  | Dandu Chakradhar & 2 Ors<br>Vs<br>Escientia Advanced Sciences Pvt Ltd & 8 Ors<br><b>WITH</b>          | Mr. Ramasubramaniam Raja                   | Mr. Edward James R2-R4<br>Ms. Kesang Tenzin Doma R6  |
| 7.    | Comp App (AT) (CH) No. 78/2025<br>For Exemption<br>IA No. 763/2025<br>For Stay<br>IA No. 764/2025              | Dandu Chakradhar & 3 Ors.<br>Vs<br>Escientia Biopharma Pvt Ltd & 9 Ors.<br><b>WITH</b>                | Mr. Ramasubramaniam Raja                   |  |

|     |  |  |                   |   |
|-----|--|--|-------------------|---|
| 8.  | Comp App (AT) (CH) No. 39/2025<br>For Urgent listing<br>IA No. 517/2025<br>For Exemption<br>IA No. 518/2025<br>For Additional Docs<br>IA No. 519, 551, 552 & 553/2025<br>For Stay<br>IA No. 520 & 550/2025 | Deccan Advanced Sciences Pvt Ltd<br>Vs<br>Escientia Biopharma Pvt Ltd & 12 Ors.            | Mr. VV Sivakumar  | Cyril Amarchand Mangaldas R2 R3<br>Mr. Bharadwaja Ramasubramaniam R12 R13 |
| 9.  | IA No. 492/2026<br>(For Additional Docs.)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 434/2025<br>Delay in refiling the IA<br>IA No. 493/2026   | National Asset Reconstruction Company Ltd<br>Vs<br>SEW LSY Highways Ltd<br><br><b>WITH</b> | Mr. VV Sivakumar  | Ms. Kopal Sharraf   |
| 10. | IA No. 1592/2025<br>(For Additional Docs.)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 472/2025<br>For Exemption<br>IA No. 1341/2025  | SEW LSY Highways Ltd<br>Vs<br>National Asset Reconstruction Company Limited                | Ms. Kopal Sharraf | Mr. VV Sivakumar  |
| 11. | IA No. 1745/2025<br>(For Stay)<br>IA No. 458/2026<br>(To implead)<br>in<br>Comp App (AT) (CH)<br>(Ins) No. 629/2025<br>For Exemption<br>IA No. 1743/2025   | SGK Agencies Pvt Ltd<br>Vs<br>Bremels Rubber Industries Pvt Ltd & Anr.                     | Mr. VV Sivakumar  | Mr. Abhishek Sriram R2  |

For Admission (After Notice)

| S.No. | Case No.  | Name of the Parties  | Counsel for Appellants   | Counsel for Respondents        |
|-------|---|--|--------------------------|--------------------------------|
| 12.   | Comp App (AT) (CH) No. 38/2022<br>For Stay<br>IA No. 422/2022<br>For Exemption<br>IA No. 423/2022 | Mangala Yuvaraj Nakade<br>Vs<br>Shree Basveshwara Agro Foods Processing Ltd & 4 Ors. | Mr. VM Kannan            |                                |
| 13.   | Comp App (AT) (CH)<br>(Ins) No. 290/2023  | Jain Irrigation Systems Ltd.<br>Vs<br>EID Parry (India) Ltd                          | Mr. BSV Prakash Kumar    | S Ramasubramaniam & Associates |
| 14.   | Comp App (AT) (CH) No. 62/2024<br>For Stay<br>IA No. 880/2024                                     | Beena Thomas<br>Vs<br>Mohamed Biju & 2 Ors   | Mr. Pranava Charan       | Mr. Mohan Pulickkal R1- R3     |
| 15.   | Comp App (AT) (CH)<br>(Ins) No. 338/2024  | Sunil Kumar Madanlal Sharma<br>Vs<br>GVK Deoli Kota Expressway Pvt Ltd               | Mr. Sidhartha Kumar Jain | Mr. Anant Merathia             |

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| 16. | Comp App (AT) (CH)<br>(Ins) No. 11/2025<br>For Stay<br>IA No.950& 1009/2025   | K. Parthiban Rasu<br>Suspended Director of<br>Star Trace Pvt Ltd<br>Vs<br>R Venkatakrishana, RP<br>& Anr   | Mr. Sudarshana<br>Sundar       | Mr. Ashwin Shanbhag<br>R1<br>Mr. Thriyambak J<br>Kannan R2 |
| 17. | Comp App (AT) (CH) No.<br>13/2025<br>For Stay<br>IA No. 174/2025  | Vision Broadband<br>Services Pvt Ltd & Anr.<br>Vs<br>SY Sri Kumar<br>Vision Broadband<br>Services Pvt Ltd  | Mr. K Manivannan               |  |
| 18. | Comp App (AT) (CH)<br>(Ins) No. 109/2025  | Pathukasahasram<br>Raghunathan Raman,<br>Liquidator<br>Vs<br>Khushboo Sharma   | Mr. Shreyas Jayasimha          |  |
| 19. | Comp App (AT) (CH) No.<br>134/2025<br>Interim Injunction<br>IA No. 1479/2025  | Vedre Vajender Rao<br>Vs<br>Speed Projects and<br>Infrastructure Pvt Ltd<br>& 10 Ors   | Mr. TK Bhaskar                 | Mr. Jerin Asher Sojan<br>R10                               |
| 20. | Comp App (AT) (CH)<br>(Ins) No. 298/2025<br>For Stay<br>IA No. 870/2025<br>For Additional Docs<br>IA No. 871/2025<br>For Exemption<br>IA No. 872/2025 | Venkata Sujatha<br>Penmetsa<br>Rep by Vijay K<br>Penmetsa<br>Vs<br>Bank Of Baroda& 2 Ors<br><b>WITH</b>  | Mr. Pawan Jhabakh              | Mr. VVSN Raju- R1<br>Mr. Vineeth Reddy<br>Vakiti R3        |
| 21. | Comp App (AT) (CH)<br>(Ins) No. 299/2025<br>For Exemption<br>IA No. 875/2025<br>For Stay<br>IA No. 876/2025<br>For Additional Docs<br>IA No. 877/2025 | Vijay K Penmetsa<br>(Personal Guarantor)<br>Vs<br>Bank of Baroda<br>(Financial Creditor) &<br>2 Ors<br><b>WITH</b>   | Mr. Pawan Jhabakh              | Mr. VVSN Raju- R1<br>Mr. Vineeth Reddy<br>Vakiti R3        |
| 22. | Comp App (AT) (CH)<br>(Ins) No. 300/2025<br>For Stay<br>IA No. 878/2025<br>For Exemption<br>IA No. 879/2025   | Sriram Raju Nadimpalli<br>Rep by Vijay K<br>Penmetsa<br>Vs<br>Bank Of Baroda& 2 Ors<br><b>WITH</b>   | Mr. Krishna Mohan<br>Gollamudi | Mr. VVSN Raju R1   |
| 23. | TA (AT) No. 247/2021<br>(Comp App (AT) (Ins)<br>No. 757/2020)   | Vijay Kumar Penmetsa,<br>Erstwhile Director of<br>the Corporate Debtor<br>Vs<br>Dr. KV Srinivas,<br>Liquidator of Veda<br>Biofuel Ltd. & 3 Ors.<br><b>WITH</b> | Mr. Ch Venkat Raman            | Mr. Y Suryanarayana<br>R1                                  |
| 24. | Comp App (AT) (CH)<br>(Ins) No. 30/2022<br>For Stay<br>IA No. 59/2022<br>For Exemption<br>IA No. 60/2022  | Bank of Baroda<br>Vs<br>Vijay Kumar Penmetsa<br>& Anr  | Mr. Pankaj Vivek               | Mr. Ch Venkat Raman<br>R1                                  |

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|-----|--|--|-----------------------|-------------------------|
| 25. | Comp App (AT) (CH)<br>(Ins) No. 79/2026<br>For Stay<br>IA No. 222/2026<br>For Exemption<br>IA No. 223/2026 | MMS Steel and Power<br>Pvt Ltd<br>Vs<br>Kasargod Power<br>Corporation Ltd&4 Ors<br><b>WITH</b> | Mr. Isaac Thomas      |                         |
| 26. | Comp App (AT) (CH)<br>(Ins) No. 80/2026<br>For Exemption<br>IA No. 225/2026<br>For Stay<br>IA No. 226/2026 | K. Sunil Kumar<br>Vs<br>UCO Bank & 2 Ors<br><br><b>WITH</b>                                    | Mr. Jerin Asher Sojan |                         |
| 27. | Comp App (AT) (CH)<br>(Ins) No. 81/2026<br>For Exemption<br>IA No. 227/2026<br>For Stay<br>IA No. 229/2026 | K. Sunil Kumar<br>Vs<br>Kasargod Power<br>Corporation Ltd&4 Ors                                | Mr. Jerin Asher Sojan | Mr. Surya Teja Nalla R3 |

### For Hearing

| S.No. | Case No.   | Name of the Parties  | Counsel for Appellants    | Counsel for Respondents   |
|-------|--|--|---------------------------|---|
| 28.   | TA (AT) No. 169/2021<br>(Comp App (AT) (Ins)<br>No. 894/2020)  | I & B Engineers Pvt Ltd<br>Vs<br>Scorpio Engineering<br>Pvt. Ltd.  | Mr. G Sriram              | Mr. Ananth Bharadwaj  |
| 29.   | Comp App (AT) (CH)<br>No. 33/2021<br>For Interim Injunction<br>IA No. 720/2025<br>For Direction<br>IA No. 1282/2025<br>Delay in re-filing the IA<br>IA No. 1283 &<br>1284/2025 | Badigeri John<br>Davidson & 4 Ors.<br>Vs<br>Ceylon and India<br>General Mission & 9<br>Ors                                   | Ms. Sushma Nagara         | Mr. Raghuram Cadambi<br>Ms. Pearl Mathijia R1,R5  |
| 30.   | Comp App (AT) (CH)<br>(Ins) No. 182/2021<br>Leave to file<br>IA No. 369/2021<br>For Exemption<br>IA No. 367/2021   | Prakash<br>Balasundaram & 9 Ors<br>Vs<br>Shivadutt Bannanje,<br>RP, Fortuna<br>Urbanscape Pvt Ltd &<br>2 Ors.<br><b>WITH</b> | Mr. Vadiraj Anirudh       | Mr. Anant Merathia R1<br>Mr. Naman Jhabakh<br>R3  |
| 31.   | Comp App (AT) (CH)<br>(Ins) No. 183/2021   | Prakash<br>Balasundaram<br>& 9 Ors<br>Vs<br>Shivdutt Bananje, RP,<br>Fortuna Urbanscape<br>Pvt Ltd & 37 Ors                  | Mr. Vadiraj Anirudh       | Mr. Anant Merathia R1   |
| 32.   | Comp App (AT) (CH)<br>No. 90/2022<br>For Stay<br>IA No. 778/2022   | V Subramanian & Anr.<br>Vs<br>Jegatheesan<br>Muthurajan & 9 Ors<br><br><b>WITH</b>   | Mr. Ramaswamy<br>Meyappan | Ms. Anisha<br>Chandrakumar-R1, R3<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh R4, R5<br>Ms. Johnsy Greta R7<br>Mr. Kingsly Solomon J<br>R8<br>Ms. K. Subbu Ranga<br>Bharathi-R9<br>Ms. S Elambharathi<br>R10 |

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| 33. | Comp App (AT) (CH)<br>No. 91/2022<br>For Urgent Hearing<br>IA No. 785/2022<br>For Stay<br>IA No. 786/2022                                       | Vaikundarajan Suba<br>Saranya<br>Vs<br>Jegatheesan<br>Muthurajan & 10 Ors.<br><br><b>WITH</b>                                 | Ms. K. Subbu Ranga<br>Bharathi | Ms. Anisha<br>Chandrakumar-R1, R3<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh R4, R5<br>Ms. Johnsy Greta R7<br>Mr. Kingsly Solomon J<br>R9<br>Ms. S Elambharathi<br>R11                                      |
| 34. | Comp App (AT) (CH)<br>No.92/2022<br>For Urgent Hearing<br>IA No. 788/2022<br>To dispense with<br>IA No. 789/2022<br>For Stay<br>IA No. 787/2022 | S Vaikundarajan<br>Vs<br>Jagatheesan<br>Muthurajan & 10 Ors<br><br><b>WITH</b>  | Ms. Johnsy Greta               | Ms. Anisha<br>Chandrakumar-R1, R3<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh R4, R5<br>Ms. Johnsy Greta-R7<br>Mr. Kingsly Solomon<br>JR8<br>Ms. K. Subbu Ranga<br>Bharathi-R10<br>Ms. S Elambharathi<br>R11 |
| 35. | Comp App (AT) (CH)<br>No.93/2022<br>For Stay<br>IA No. 790/2022<br>For Urgent Hearing<br>IA No. 791/2022  | Vaikundarajan<br>Velmurugan<br>Vs<br>Jagatheesan<br>Muthurajan & 10 Ors<br><br><b>WITH</b>                                    | Mr. J Kingsly Solomon          | Ms. Anisha<br>Chandrakumar-R1, R3<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh R4, R5<br>Ms. Johnsy Greta-R7<br>Ms. K. Subbu Ranga<br>Bharathi-R10<br>Ms. S Elambharathi<br>R11                               |
| 36. | Comp App (AT) (CH)<br>No. 94/2022<br>For Stay<br>IA No. 792 & 794/2022<br>For Urgent Hearing<br>IA No. 793 & 795/2022                           | Sumana Balasamy<br>Kamaraj<br>Vs<br>Jegatheesan<br>Muthurajan & 10 Ors  | Ms. S. Elambharathi            | Ms. Anisha<br>Chandrakumar-R1, R3<br>Mr. Rohan<br>Rajasekaran - R2<br>Mr. Raj Kumar<br>Jhabakh R4, R5<br>Ms. Johnsy Greta R7<br>Mr. Kingsly Solomon J<br>R9<br>Ms. K. Subbu Ranga<br>Bharathi- R11                            |
| 37. | Comp App (AT) (CH)<br>(Ins) No. 375/2022<br>For Exemption<br>IA No. 880/2022  | Nippon Life India AIF<br>Trustee Pvt Ltd<br>Vs<br>Dhanalakshmi<br>Aswatha   | Mr. P Raj Kumar<br>Jhabakh     | Ms. Amrita Jain   |
| 38. | Comp App (AT) (CH)<br>(Ins) No. 262/2023<br>For Stay<br>IA No. 549/2024<br>Delay in filing docs.<br>IA No. 1116/2024                            | John Joseph PA<br>Vs<br>CA Jasin Jose,<br>Liquidator of Sargam<br>Builders Pvt Ltd &<br>2 Ors                                 | Mr. Vinay Mathew<br>Joseph     | Mr. Harikumar G Nair<br>R1<br>Ms. Deepa Harigovind<br>R2<br>Mr. Babu<br>Karukapadath- R3  |
| 39. | Comp App (AT) (CH)<br>(Ins) No. 139/2024<br>For Direction<br>IA No. 375/2024  | JDA Consultancy<br>Services Pvt Ltd<br>Vs<br>Rajashree Santhanam<br>Liquidator-Anandaram<br>Developers Pvt Ltd<br><b>WITH</b> | Ms. Shubharanjani<br>Ananth    | Mr. B Dhanaraj  |

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| 40. | Comp App (AT) (CH)<br>(Ins) No. 194/2024<br>For Stay<br>IA No. 530/2024 | Jayapushpam<br>Investments and<br>Trading Pvt Ltd<br>Vs<br>Rajashree Santhanam<br>Liquidator- Anandaram<br>Developers Pvt Ltd | Ms. Shubharanjani<br>Ananth | Mr. B Dhanaraj                            |
| 41. | Comp App (AT) (CH)<br>(Ins) No. 337/2024<br>For Stay<br>IA No. 915/2024 | Fedex Finance Pvt Ltd<br>Vs<br>Rajendran PR, RP of<br>Astern Realtors Pvt Ltd<br>& 2 Ors.                                     | Mr. Akhil Suresh            | Mr. PV Vinod- R1<br>Mr. Pradeep Joy-R2 R3 |

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon’ble Chairperson